

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1663
ANSWERED ON:19.07.2004
CLEARANCE TO SUBANSIRI DAM PROJECT
Chaliha Shri Kirip

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether forest clearance of Lower Subansiri Dam Project has not yet been accorded to NHPC;
- (b) if so, the reasons for delay in clearing the project; and
- (c) by when the project is likely to be cleared ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) The Central Government have already accorded in-principle approval on 10th June 2003 to the Lower Subansiri Hydroelectric Project to be constructed by the NHPC subject to fulfilment of certain conditions under the Forest (Conservation) Act, 1980.
- (b)&(c) The compliance report of the conditions stipulated under the in-principle approval has not been received from the State Governments of Arunachal Pradesh and Assam.